

[*Translation*]

### **Nuclear Reactors Inspection**

178. SHRI CHANDRABHUSHAN SINGH :  
KUMARI UMA BHARATI :  
SHRI RAGHUNANDAN LAL BHATIA :  
SHRI RAM NAIK :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have permitted to international experts to inspect all the nuclear reactors in India;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the details of inspection to be carried out?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) Does not arise.

(c) There is no inspection being carried out by the International Atomic Energy Agency (IAEA) or any other Agency. Nuclear Power Corporation of India Ltd. (NPCIL) which is a member of the World Association of Nuclear Operators (WANO) has voluntarily sought a peer review of the indigenously built Kakrapar Atomic Power Station by the experts of WANO as a confidence building measure. Such peer reviews have nothing to do with safeguards inspections as undertaken by the IAEA and are conducted in Nuclear Power Plants world-wide. Indian experts have also participated in the WANO peer reviews in other countries. Such peer reviews would serve to enhance India's image in the field of nuclear power and would help the process of international cooperation in nuclear safety.

[*English*]

### **Transfer of Schemes**

179. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Flaws and contradictions in Centre's proposals—Transfer of schemes of States hits roadblock" appearing in the "Weekend Observer (Observer of Business and Politics), New Delhi, dated September 27, 1997;

(b) if so, the facts of the matter reported therein and reaction of the Government thereto; and

(c) the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOOR) : (a) to (c) Yes Sir. An exercise was done in Planning Commission on the question of transfer of Centrally Sponsored Schemes (CSS) to the States. A note of the subject was sent to concerned Central Ministries/Departments and all States/UT Governments for their comments. Based on the replies received a revised note on the subject is being prepared for the approval of the Full Planning Commission and National Developmental Council (NDC).

### **Rooms in the Guest House of AIIMS, N. Delhi**

180. DR. LAXMINARAYAN PANDEY :  
SHRI SANTOSH KUMAR GANGWAR :  
SHRI SUSHIL CHANDRA :

Will the PRIME MINISTER be pleased to state:

(a) the number of rooms in the guest house of All India Institute of Medical Sciences, N. Delhi;

(b) the guidelines laid down for the allotment of rooms in the above guest house;

(c) whether the said guidelines are being strictly followed;

(d) if not, the steps taken or proposed to be taken to ensure that the accommodation in the guest house is utilised in accordance with the guidelines;

(e) the names of persons staying in the guest house for the last few years in violation of the guidelines; and

(f) the action being taken against the authority involved in the violation of prescribed guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) The Guest House of AIIMS consists of 7(seven) double-bed suites.

(b) Allotment of rooms in the Guest House is governed by the guidelines laid down which are revised from time to time. The allotment of rooms is generally done on first come first serve basis. However, as decided by the Director, AIIMS in January, 1996, different levels of priority have been accorded for reservation requests. The highest priority is accorded to the requests of the Institute Body Members. In extraordinary circumstances bookings are also made at the request of Institute Body Members for their guests subject to availability of accommodation. Such guests are not treated as Institute guests and the